

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:778
ANSWERED ON:10.12.2013
COAL BLOCKS TO GMDC
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of COAL be pleased to state:

- (a) whether the Gujarat Mineral Development Corporation (GMDC) has requested the Government for allocation of coal blocks under the Government dispensation route for setting up of power plants;
- (b) if so, the details thereof and the response of the Government thereon; and
- (c) the time by which those coal blocks are likely to be allocated under Government dispensation route to GMDC?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c) In response to the Notice Inviting Applications (NIA) dated 31.12.2012 for the 14 Coal Blocks for Power for allocation to Government companies/corporations under Rule 4(3) of the 'Auction by Competitive Bidding of Coal Mines Rules, 2012', the Ministry of Coal had received applications from various Government Companies/Corporations including Gujarat Mineral Development Corporation (GMDC) who had applied for three coal blocks earmarked for Power viz. Banai, Bhalumuda and Kente Extn. in the State of Chhattisgarh. But, no coal block was allotted to GMDC since their applications were not considered eligible based on the recommendations of the Ministry of Power. However, Gujarat State Electricity Corporation (GSECL) has been allocated 170.00 Million Tonnes of coal reserves from Mahajanwadi (Maharashtra) coal block.